CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA.No.3346 of 1992

CNew Delhi, this 18th day of February, 1998.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A) HON'BLE SHRI T. N. BHAT, MEMBER(J)

Raja Balani S/o Madan Dass Balani R/o GG-1/145-B Vikaspuri NEW DELHI.

· · · Applicant

By Advocate: Dr D. C. Vohra

versus

- 1. Union of India, through
 The Secretary
 Ministry of Telecommunications
 Sanchar Bhawan
 Ashoka Road
 NEW DELHI 110 001.
- 2. The Director General
 Department of Communications
 Sanchar Bhawan
 Ashoka Road
 NEW DELHI 110 001.

· · · Respondents

By Advocate: None.

ORDER (Oral)

Shri K. Muthukum ar, M(A)

The learned counsel for the applicant seeks permission to withdraw this application as the applicant has obtained necessary reliefs from the respondents.

2. In the light of the above submission, this application is disposed of as withdrawn.

(T. N. Bhat) Member(J)

(K. Muthukumar) Member(A)

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